## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.S.P. No. 144/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.08.2017

NAME OF THE PARTIES: M/s. Five Stars Bulkcarriers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

S. No.

1.

DESIGNATION

SIGNATURE

Kunant Elle. Advocati

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ORDER CSP 144/230-232/NCLT/MB/MAH/2017 CSP 145/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 24.8.2017

V. NALLASENAPATHY

Member (Technical)

**B.S.V. PRAKASH KUMAR** 

Member (Judicial)